

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-91-2020**

Xavier Fernandes & Anr. ... Petitioners

Versus

State of Goa & Ors. ... Respondents

Shri Amey Kakodkar, Advocate for the Petitioners.

Ms. A. Kamat, Additional Government Advocate for the Respondents.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 16th July 2020****P.C. :**

Issue notice to the respondents, returnable on 30.07.2020.

2. Ms. A. Kamat, the learned Additional Government Advocate waives notice on behalf of the respondents no.1 & 2.

3. The petitioners' counsel is also permitted to serve notice on the respondents through private notice.

DAMA SESHADRI NAIDU, J.

NH